

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
21-06-2024 AT 10:30 AM**

CP No. 45/241/HDB/ 2023

AND

IA (CA) 69, 77, 76, 117, 141 & 142/2024 in CP No. 45/241/HDB/ 2023

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Escientia Life Sciences & ors

...Petitioner

AND

Escientia Advanced Sciences Pvt Ltd & Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 45/241/HDB/ 2023

Learned senior counsel Mr Vivek Reddy, along with Mr Soumya Dasgupta Adv, (Through Video Conference), Mr Dwijesh Kapila, Adv, Mr Aviral Singhal, Adv, Mr Pranay Bahuguna, Adv, Mr P Shamanthak Hande, Adv, Ms Mounika Donur, Adv for Petitioners present physically.

Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present through Video Conference.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically. Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically

Matter adjourned to 25.06.2024.

IA (CA) 69/2024

Heard learned senior counsel Mr Vivek Reddy, for respondent.

For hearing the Learned Senior Counsel Mr P Raghu Ram, for Respondent Nos 3, matter adjourned to 25.06.2024.

IA (CA) 77/2024

Let this IA also be listed along with IA No 69/2024 and both these IAs will be reserved for orders on conclusion of submissions in IA No 69/2024.

IA (CA) 76/2024

For hearing, matter adjourned to 25.06.2024.

IA (CA) 117/2024

For hearing, matter adjourned to 25.06.2024.

IA (CA) 141/2024

For hearing, matter adjourned to 25.06.2024.

IA (CA) 142/2024

For hearing, matter adjourned to 25.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)